

**GOVERNMENT OF INDIA  
MINISTRY OF COAL  
LOK SABHA  
UNSTARRED QUESTION No. 703  
TO BE ANSWERED ON 03.12.2015**

**GMDC's Mining Lease Application**

**703. SHRI D.S. RATHOD:  
SHRIMATI DARSHANA VIKRAM JARDOSH:**

Will the Minister of COAL be pleased to state:

(a) whether the Government of Gujarat has submitted Gujarat Mineral Development Corporation's mining lease applications of Lignite bearing areas of 3319 hectares in district Kutch last year and 1251 hectares at villages Sodgam, Pithor, Tuna, UmargamRajgadh, Vitthalgam etc. Taluka-Valia, District Bharuch in 1999 for approval of the Union Government; and

(b) if so, the details thereof and the action taken by the Union Government thereon?

**ANSWER  
MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF COAL,  
POWER, AND NEW & RENEWABLE ENERGY**

**(SHRI PIYUSH GOYAL)**

(a) & (b): Proposals from the State Government of Gujarat for prior approval on Gujarat Mineral Development Corporation Limited's mining lease application in the districts of Kutch and Bharuch were received. However, since the area for which prior approval for mining lease was requested by the Government of Gujarat were not allocated as per the prevailing procedure, that is, either through Screening Committee or Government Dispensation route, no prior approval for mining lease in favour of Gujarat Mineral Development Corporation Limited was granted by the Central Government to Government of Gujarat.

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